(b) The programme came into effect from 15.8.95. The three components of the programme are:—

(i) The National Old Age Pension Scheme (NDAPS)

(ii) The National Family Benefit Scheme (NFBS)

(iii) The National Maternity Benefit Scheme (NMBS)

(c) Duriong the last year (1995-96) a total amount of Rs. 538.92 crores was allocated to the States/UTs under the programme. Out of this Rs. 380.48 crore was actually released during the year. As on 31.10.1996, the reported achievement of the States/UTs in utilising this released amount is Rs. 164.71 crore.

(d) The steps taken for the affective implementation of the programme are as the following:----

(i) The States and the Districts Level Committees on NSAP have been constituted which are headed by the Chief Secretary of the concerned States and the District Collectors of the concerned distrsicts respectively. The State Level Committees are responsible for monitoring and evaluation of the programme and matters concerned thereof and to report to the Government of India.

The District Level Committees are responsible for:---

(i) Efficient implementation of the NSAP in accordance with the Guidelines and the procedures instituted.

(ii) Giving wide publicity to the NSAP and its procedures.

(iii) Convening meetings regularly of the District Level Committees.

(iv) Monitoring and compiling information about the implementation of the Schemes and forwarding it to the prescribed Authorities.

To make the programme more responsive and cost effective, the Panchayat/Municipality are also involved in the grass root level in the delivery of Social Assistance.

Funds for maintenance work in electrified Villages

750. SHRI RAMI LAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government provide any funds for maintenance work in electrified villages and monitor the same; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVEN-TIONAL ENERGY SOURCES: (DR. S. VENUGOPALACHARI): (a) No, Sir.

(b) Does not arise.

मध्य प्रदेश में वन्त विभाग में लंबित प्रामीण सड़क योजनाएं

751. श्री अजीत जोगी: क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कपा करेंगे किः

(क) मध्य प्रदेश में कौन-कौन सी ग्रामीण सड़क परियोजनाएं वन विभाग से "अनापत्ति प्रमाण पत्र" न मिल पाने के कारण संबित पड़ी है; और

(ख) इन परियोजनाओं को शीघ स्वीकृति देने के लिए क्या-क्या कदम उठाये जा रहे हैं?

मामीण लेव और रोजगार मंत्रालय में राज्य मंत्री (श्री चन्द्रदेव प्रसाद वर्मा): (क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

JRY funds for thane district Maharashtra

752. SHRI RAJ NATH SINGH: PROF. RAM KAPSE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount of funds released under JRY for Thane district of Maharashtra for the year 1996-97, taluke-wise:

(b) the number of projects sanctioned and actually completed in the above areas; and

(c) the number of mandays of employment generated under various JRY schemes in the above area;

THE MINISTER IN THE MINISTRY OF RURAL AREAS AND EMPLOY-MENT (SHRI CHANDRADEO PRASAD VARMA): (a) An amount of Rs. 438.92 lakhs have been released as central share of assistance under JRY to Thane district of Maharashtra as on date during the year 1996-97. Taluka-wise releases are not being made under JRY at central level.

(b) The JRY is an on going centrally sponsored scheme. Under JRY the schemes are prepared and implemented by the State Government through DRDA/Zilla Parishad/ Village Panchayat. The information of schemes taken up at the district/Taluka/village, level is not monitored at the central level.

(c) 5.92 lakhs mandays have been reported as generated in Thane district upto September, 1996 during 1996-97.

Joint production of Hydro-posser by India and Nepal

753. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India and Nepal have been jointly making efforts to generate hydro-electicity;

(b) if so, the details of the power projects proposed to be set up by both the countries; and

(c) the quantum of hydro-power expected to be generated?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINIS-TER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCE (DR. S. VEN-UGOPALACHARI): (a) to (c) Yes, Sir. The Governments of India and Nepal have constituted joint technical experts groups for hydro-electric projects in Nepal for guidance for investigation and preparation of detailed project reports. These projects are:---

- 1. Kernali 10800 MW
- 2. Pancheshwar 2000 MW (4000 MW in ultimate stage)
 - i 3300 MW
- 3. Kosi
 3300 MW

 4. Burhi Gandaki
 600 MW

Total 16700 MW

Rural Electric Cooperatives Financed by REC

754. DR. JAGANNATH MISHRA: Will the PRIME MINISTER be pleased to state:

(a) what is the number of Rural Electric Cooperatives which have so far been promoted and financed by Rural Belctrification Corporation;

(b) whether it is a fact that most of the States do not have even a single cooperative and if so, the reasons therefor; and

(c) what steps have been taken for spreading the Rural Electric Cooperatives during the last two years and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINIS-TER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VEN-UGOPALACHARI): (a) Rural Electrification Corporation has so far promoted Electric æ financed 41 Rural Cooperatives in the country.

(b) There are 18 States which presently do not have any Rural Electric Cooperative Societies. "Cooperatives" being a State subject, the setting up of rural electric cooperatives is dependent upon the State Government's policy, support at the local level and an environment conducive for the setting up of such cooperative societies. Inadequate response from some State Governments / State Electricity Boards has been the major reason for not having a single Rural Electric Cooperative in such States.